

## Tripura and Uttaranchal

### Appendix I : Revenue Receipts of Individual States

(Rs. lakh)

Items	TRIPURA				UTTARANCHAL			
	1999-2000 (Accounts)	2000-2001 (Budget Estimates)	2000-2001 (Revised Estimates)	2001-2002 (Budget Estimates)	1999-2000 (Accounts)	2000-2001 (Budget Estimates)	2000-2001 (Revised Estimates)	2001-2002 (Budget Estimates)
	2	3	4	5	6	7	8	9
<b>TOTAL REVENUE (I+II)</b>	<b>143,851</b>	<b>162,694</b>	<b>177,731</b>	<b>195,015</b>	-	-	-	<b>253,285</b>
<b>I TAX REVENUE (A+B)</b>	<b>63,129</b>	<b>68,050</b>	<b>37,752</b>	<b>42,167</b>	-	-	-	<b>121,345</b>
<b>A. State's Own Tax Revenue (1 to 3)</b>	<b>10,174</b>	<b>11,448</b>	<b>11,950</b>	<b>13,163</b>	-	-	-	<b>79,978</b>
<b>1 Taxes on Income (i+ii)</b>	<b>1,134</b>	<b>1,326</b>	<b>1,190</b>	<b>1,309</b>	-	-	-	<b>304</b>
i) Agricultural Income Tax	78	56	40	44	-	-	-	-
ii) Taxes on Professions, Trades, Callings and Employment	1,056	1,270	1,150	1,265	-	-	-	304
<b>2 Taxes on Property and Capital         Transactions (i to iii)</b>	<b>766</b>	<b>560</b>	<b>550</b>	<b>605</b>	-	-	-	<b>11,379</b>
i) Land Revenue	257	112	102	112	-	-	-	327
ii) Stamps and Registration Fees	509	448	448	493	-	-	-	11,052
iii) Urban Immovable Property Tax	-	-	-	-	-	-	-	-
<b>3 Taxes on Commodities and Services         (i to vii)</b>	<b>8,274</b>	<b>9,562</b>	<b>10,210</b>	<b>11,249</b>	-	-	-	<b>68,295</b>
i) Sales Tax (a to f)	5,778	6,550	7,300	8,030	-	-	-	34,410
a) State Sales Tax	5,778	6,550	7,300	8,030	-	-	-	25,650
b) Central Sales Tax	-	-	-	-	-	-	-	2,000
c) Sales Tax on Motor Spirit and Lubricants	-	-	-	-	-	-	-	6,010
d) Surcharge on Sales Tax	-	-	-	-	-	-	-	-
e) Receipts of Turnover Tax	-	-	-	-	-	-	-	-
f) Other Receipts	-	-	-	-	-	-	-	750
ii) State Excise	2,011	2,329	2,347	2,600	-	-	-	22,844
iii) Taxes on Vehicles	360	425	425	468	-	-	-	9,500
iv) Taxes on Goods and Passengers	-	-	-	-	-	-	-	-
v) Taxes and Duties on Electricity	6	2	1	1	-	-	-	970
vi) Entertainment Tax	57	84	84	92	-	-	-	520
vii) Other Taxes and Duties	62	172	53	58	-	-	-	51
<b>B. Share in Central Taxes (1 to 3) #</b>	<b>52,955</b>	<b>56,602</b>	<b>25,802</b>	<b>29,004</b>	-	-	-	<b>41,367</b>
1 Income Tax	6,257	-	-	-	-	-	-	-
2 Estate Duty	-	-	-	-	-	-	-	-
3 Union Excise Duties	46,698	-	-	-	-	-	-	-
<b>II NON-TAX REVENUE (C+D)</b>	<b>80,722</b>	<b>94,644</b>	<b>139,979</b>	<b>152,848</b>	-	-	-	<b>131,940</b>
<b>C. State's Own Non-Tax Revenue (1 to 6)</b>	<b>7,619</b>	<b>6,776</b>	<b>7,506</b>	<b>9,501</b>	-	-	-	<b>19,285</b>
<b>1 Interest Receipts</b>	<b>1,162</b>	<b>850</b>	<b>1,598</b>	<b>1,758</b>	-	-	-	<b>106</b>
<b>2 Dividends and Profits</b>	-	-	-	-	-	-	-	-
<b>3 General Services</b>	<b>1,104</b>	<b>796</b>	<b>748</b>	<b>756</b>	-	-	-	<b>339</b>

of which: State Lotteries

<b>5</b>	<b>Fiscal Services</b>	-	-	-	-	-	-	-	-
<b>6</b>	<b>Economic Services (i to xvii)</b>	<b>4,578</b>	<b>4,852</b>	<b>4,876</b>	<b>6,677</b>	-	-	-	<b>18,310</b>
	i) Crop Husbandry	121	176	142	160	-	-	-	31
	ii) Animal Husbandry	43	55	55	60	-	-	-	18
	iii) Fisheries	33	19	19	20	-	-	-	30
	iv) Forestry and Wildlife	244	300	353	388	-	-	-	13,362
	v) Plantations	-	-	-	-	-	-	-	-
	vi) Co-operation	4	2	3	3	-	-	-	50
	vii) Other Agricultural Programmes	-	-	-	-	-	-	-	1
	viii) Major and Medium Irrigation Projects	-	-	-	-	-	-	-	261
	ix) Minor Irrigations	5	5	1	1	-	-	-	20
	x) Power	3,393	3,750	3,790	5,525	-	-	-	-
	xi) Petroleum	-	-	-	-	-	-	-	-
	xii) Village and Small Industries	17	43	19	19	-	-	-	-
	xiii) Industries@	409	360	360	360	-	-	-	4,300
	xiv) Ports and Light Houses	-	-	-	-	-	-	-	-
	xv) Road Transport	-	-	-	-	-	-	-	100
	xvi) Tourism	43	16	16	16	-	-	-	35
	xvii) Others*	266	126	118	125	-	-	-	102
<b>D.</b>	<b>Grants from the Centre (1 to 5)</b>	<b>73,103</b>	<b>87,868</b>	<b>132,473</b>	<b>143,347</b>	-	-	-	<b>112,655</b>
1	State Plan Schemes	56,532	55,894	52,882	55,611	-	-	-	-
	<i>of which: Advance Release of Plan Assistance for Natural Calamities</i>	-	-	-	-	-	-	-	-
2	Central Plan Schemes	1,632	1,647	3,872	4,761	-	-	-	16,392
3	Centrally Sponsored Schemes	8,407	20,445	19,953	24,536	-	-	-	80,148
4	NEC/ Special Plan Scheme	937	5,660	2,309	4,610	-	-	-	-
5	Non-Plan Grants (a to c)	5,595	4,222	53,457	53,829	-	-	-	16,115
	a) Statutory Grants	15	25	49,329	49,302	-	-	-	12,715
	b) Grants for Relief on account of Natural Calamities	-	-	-	-	-	-	-	2,700
	c) Others	5,580	4,197	4,128	4,527	-	-	-	700